

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-512

CP (CAA) No. 144/230/232/ND/2019

IN THE MATTER OF:

Itron Metering Solutions India Pvt Ltd. and Itron India Pvt. Ltd.**Applicant**

SECTION

U/s 230-232

Order delivered on 18.01.2023

CORAM:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Gyanendra Kumar, Ms. Shikha Tandon,
Mr. Robin Grover

For the Respondent :

For the IT Dept : Mr. Sanjay Kumar and Ms. Easha

For the RD : Ms. Shankari Mishra, Ms. Swechcha Mishra

ORDER

Heard the arguments advanced by Counsel for the Petitioner as well as Proxy Counsel for the RD. The order in this **matter is reserved.**

Counsel for the Petitioner has prayed for grant of time to file written submissions. A week days' time is granted. Post this matter on **31.01.2023.**

Sd/-

(DR. BINOD KUMAR SINHA)
MEMBER (T)

Sd/-

(SHRI P.S.N PRASAD)
MEMBER (J)